

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/2019/2023 in Company Petition IB/263/2021
NAME OF THE COMPANY	Shri Nilkanta Rao & Shivani Alloys Casting Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Shri Nilkanta Rao & Shivani Alloys Casting Ltd
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/2019/2023

Present: Ld. Counsel Mr. Varun Ambati for the Applicant.

This application has been moved for the closure of present proceedings against the PG and further condone the delay of 234 days. In view of the facts and circumstances, particularly that no repayment plan has been submitted by the PG. The Insolvency Resolution Process is closed and delay of 234 days is also condoned. The applicant is given liberty to file an application for initiating bankruptcy proceedings in terms of Section 121, 122 and 123 of Code. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)